

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(C/ACT)/30/KOB/2022
SECTION	241-242 C/ACT
NAME OF PARTIES	SHAJI MATHEW V/S INKEL LTD & 13 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

Video Conference

23rd Sept 2022

ORDER

CP(C/ACT)/30/KOB/2022

Learned counsel Mr. Akhil Suresh appears on behalf of the petitioner. Submits that the petitioner herein is only less than one percent stake holder in the company. As such, they have filed another application under Section 244 of the Companies Act, 2013, which is yet to be listed.

List the matter on 30.9.2022. Connected IA to be tagged along on the aforesaid date, if found defect free.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**